

In the National Company Law Tribunal, Jaipur

Item No. 106
CP No. (IB)- 223/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Anand Bhaiya Prop. Bhuvan TechniqueApplicant/Petitioners

VS.

Bishnoi Brothers Hotels & Resorts Pvt. Ltd.Respondent

Order delivered on 05.02.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 28.02.2020.


(RAGHU NAYYAR)
TECHNICAL MEMBER